Central Administrative Tribunal Principal Bench

R.A. No, 177/95

in

O. A. No. 2521/89

New Delhi, this the >54day of July, 1995

Hon'ble Shri J.F. harma, Member (J) Hon'ble Shri B.K. Singh, Member (4)

B.L.Vimal (CASO), Vehicle Sub Depot,

Meerut Cantt.

.. Review applicant

(By None)

Versus

- 1. D.G.O.S. (OS_80),
 Master General of Ordinance Branch,
 DH), New Delhi.
- The Secretary, Union of India, Ministry of Defence, New Delhi.

... Opposite party.

(By none)

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ORDER

(delivered by Hon'ble Shri J.P. Sharma, Member(J)

The review applicant has pointed out certain typographical errors in typing and he has sought that the correct date of granting selection grade to Shri B.L. Sharma is 1.11.1982 while it hasbeen typed as 1.11.1980 and similarly in para 2(b) 1.11.1991 has been written while the correct date of granting the selection is 1.11.1982. Thus, both these dates are now corrected to read as 1.11.1982. The error apparant on the face of



of the judgement is, therefore, corrected. The review application is, therefore, disposed of accordingly with no order as to cost.

(3.K.SINGH) MBMBER(A)

(J.F.S HARMA)
MEMBER (J)

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